the Bill.

[22 OCT. 1982] (Amdt.) Bill, 1977 250-

(to amend article 120, 210 etc.)

THE PROMOTION OF SECULARISM BILL, 1982

SHRI SYED SHAHABUDDIN (Bihar): Madam, 1 beg to move for leave to introduce a Bill to provide for the application of the principles of secularism in Government and administration.

The question was put and the motion was adopted.

SHRI SYED SHAHABUDDIN : Madam, I introduce the Bill.

श्री उपत्रसापित : सदन की कार्यवाही ढाई बजे तक के लिए स्थिगित को जातो है।

SHRI BHAGWAT JHA AZAD: Sir, I introduce

The House then adjourned for lunch at seven minute's past one of the clock.

The House re-assembled after lunch at thirty-four minutes past two of the clock

[The Vive-Chairman Dr. (Shrimati) Naima Heptulla *in the Chair*],

THE CONSTITUTION (AMENDMENT) BILL, 1982 (Insertion of new article 343A)

SHRI SYED SHAHABUDDIN (Bihar): Madam, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The quesiton was pm and tlie motion was adopted.

SHRI SYED SHAHABUDDIN : Madam, 1 introduce the Bill.

THE CONSTITUTION (AMENDMENT) BILL, 1982 (to amend articles 16,19, 30 and omission of article 347)

SHRI BISWA GOSWAMI (Assam): Madarn, I beg td move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI BISWA GOSWAMI: Madam, I introduce the Bill.

THE CONSTITUTION (AMENDMENT) BILL, 1977 (to amend articles 120, 210, insertion of sew article 342-A and amendment of articles 343, 344, 346, 348 and 368) Contd.

श्री हक्ष्मदेव नारायणयाद्य (बिहार): उपाध्यक्ष महोदया, उस दिन इस विधेयक चलरही थी मैंने सदन पर जो बहस के सामने निवेदन यह किया था ग्रौर मैंने प्रपने भाषण के क्रम में यह जरूर कहा था कि सरकार के जरिए हिन्दी की घोर उपेक्षा हो रही है। श्राज जो यह विधेयक लाया गया है कि अंग्रेजी को श्रनिवार्य कियः जाय, हिम्दी को खत्भ किया जाय तो यह हिन्दी वालों की उदारता का दुष्परिणाम है क्योंकि हिन्दी वालों ने इतनी उदारता बरती कि जिस समय संविधान बन रहा था उस समय कहा गया था कि 15 वर्षों तक हिन्दी श्चंग्रेजी साथ चलती रहेगी। 15 वर्षों तक उस प्रावधान को हम ने माना। उसरो भी ग्रागे ग्रंग्रेजी की चलाने की जरूरत हुई तो हिन्दी वाले उस को मानते चले गये और जिसका दुष्परिषाम यह निकल रहा है कि कहा जा रहा है कि ग्रंगेजी को ही हिन्दस्तान में रहने दो ग्रीर यह उनके जरिए कहा जा रहा है जिनकी मातुभाषा ग्रंग्रेजी नहीं है बल्कि जिन की मातृभाषा तमिल है,